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Title : Regarding need to allocate the full requirement of fertilizers to the State of Karnataka.

SHRI D.V. SADANANDA GOWDA (UDUPI-CHIKMAGALUR): Madam Speaker, the State of Karnataka has received very good rains during the months of June and July. The farmers of Karnataka have started sowing early crops in the State. The crops are now about 40-45 days old and they have to be applied with urea as crops require fertiliser at this stage. But practically the farmers are not getting fertilisers in the State of Karnataka as the allotment has not been done by the Central Government. I would like to bring to the notice of the Government that the requirement of urea for the State of Karnataka at this juncture is 1,70,000 metric tonnes.

As against that only 93,500 MT have been allotted and that too the allocation has not reached the State of Karnataka so far. The total requirement of complex fertilizer is 1,24,000 MT and as against that only 45,000 MT have been allotted so far. That also has not reached the State of Karnataka. Apart from that the requirement of Mirata Potash in the State of Karnataka is 54,000 MT, the allotment is only 17,500 MT. This is the right time when the fertilizers have to be applied and the farmers need fertilizers emergently at this juncture.

Madam, you know, last year similar things happened and agitations all over the State continued for days together. This time also in various districts of Karnataka the agitations have started and law and order situation is going to be very touch. The Central Government is showing step motherly attitude towards the State of Karnataka.

So, I would urge upon the Government to immediately release the fertilizer which is required by the State of Karnataka. The Chief Minister of Karnataka has also written a letter to the Central Government, but no reply has come so far.

MADAM SPEAKER: Day after tomorrow, there is a discussion on Agriculture; you can bring in all the details at that time. Thank you so much.

SHRI D.V. SADANANDA GOWDA : Madam, I would urge upon the Government to look into the matter...*(Interruptions)*

SHRI PRALHAD JOSHI (DHARWAD): Madam, I would like to associate with this...*(Interruptions)*

MADAM SPEAKER: Yes please.

...*(Interruptions)*

MADAM SPEAKER: The House shall now take up further discussion and voting on General Budget – Demands for Excess Grants.

...*(Interruptions)*

MADAM SPEAKER: Please take your seats. We have taken up next item.

...*(Interruptions)*

MADAM SPEAKER: Your name has been associated on this. There is going to be a discussion on Agriculture day after tomorrow.

...*(Interruptions)*

MADAM SPEAKER: Shri Mohammed Azharuddin was on his legs. He may continue please.

...*(Interruptions)*

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Madam, you have otherwise announced that there is going to be a discussion on this day after tomorrow, but since the hon. Members wanted, today, I will inform the hon. Minister about their concerns expressed in the House...*(Interruptions)*

SHRI ANANTH KUMAR (BANGALORE SOUTH): Madam, there should be a specific reply from the Government...*(Interruptions)*

SHRI PAWAN KUMAR BANSAL: The hon Members would appreciate that I cannot give a specific answer here immediately in the 'Zero Hour'. It is a 'Zero Hour' and no notice is given for this. They know it very well...*(Interruptions)*

MADAM SPEAKER: The hon. Minister has replied. Please take your seats now.

...(Interruptions)

MADAM SPEAKER: Yes, all of you have associated with this. Now, we go ahead with further discussion on the Budget.

...(Interruptions)

SHRI ANANTH KUMAR : Madam, we want a specific reply from the Government...(Interruptions)

SHRI PRALHAD JOSHI : Madam, I have given notice...(Interruptions)

MADAM SPEAKER: Yes, you may have given notice, but you may please bring it up in the evening.

...(Interruptions)

MADAM SPEAKER: Please take your seats. You see, it is 'Zero Hour' matter. I cannot compel the Minister to give the reply right now. The hon. Minister has already responded. You also know about 'Zero Hour' matters. Let us continue with the discussion on Budget.

...(Interruptions)

SHRI ANANTH KUMAR : Madam, they should assure us that they are going to provide enough fertilizer to the State of Karnataka...(Interruptions) We want a specific reply...(Interruptions)

MADAM SPEAKER: How can he be so specific?

...(Interruptions)

SHRI PAWAN KUMAR BANSAL: The hon. Member may know very well about 'Zero Hour'. No notice is given to the Ministers beforehand. They have expressed their concern here and I have assured them that I would take it up with the concerned Minister. We will put it up to the concerned hon. Minister and only he can give the reply...(Interruptions)

SHRI ANANTH KUMAR : The Minister of State in the Ministry of Chemicals and Fertilizers is here, he can answer it...(Interruptions)

SHRI PAWAN KUMAR BANSAL: It would not be really fair to ask for that in this way. They could very well give a notice also. No notice was given for thisâ€¦ (Interruptions) Madam, 'Zero Hour' is not treated this way...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Absolutely, there is no problem so far as urea is concerned and other fertilizers are concerned for the State of Karnataka. Your requirement for Karnataka was 1,70,000 tonnes. Opening stock, as on 1.7.09 was 23,000 tonnes; onesch up to 14.7.09 was 51.47 thousand ones. Availability up to 14.7.09 is 75,000 tonnes; and sales on 14.7.09 is only 30,000 tonnes....(Interruptions)

SHRI SRIKANT JENA: Let me complete....(Interruptions)

MADAM SPEAKER: Let the Minister reply.

...(Interruptions)

SHRI SRIKANT JENA: A stock of 45,000 tonnes of urea is available in different places, different districts of Karnataka. Absolutely, there is no panic for urea....(Interruptions)

SHRI ANANTH KUMAR : He is misleading the entire House; the Central Government is misleading the House.

SHRI SRIKANT JENA: I am not misleading at all....(Interruptions)

SHRI ANANTH KUMAR : There are serious problems. We want 1,70,000 metric ones, but the Central Government has allocated only 93,000 metric ones. Out of 93,000 metric ones, only 45,000 metric ones have reached Karnataka....(Interruptions)

MADAM SPEAKER: Anant Kumar ji, please address the Chair.

...(Interruptions)

SHRI ANANTH KUMAR : I am addressing you only, Madam. Through you, I am addressing him....(Interruptions)

SHRI SRIKANT JENA: Let me complete....(*Interruptions*)

MADAM SPEAKER: Please listen to the Speaker. It is 'Zero Hour' matter. The Minister is not actually prepared for such answers. He has agreed to answer. Whatever material he has at the moment, on the basis of that he is answering. If you want a detailed reply – in any case we are going to have the discussion in detail day after tomorrow – let the Minister come prepared and answer it. At the moment, even the Speaker cannot compel him to answer.

...(*Interruptions*)

SHRI ANANTH KUMAR : He should not mislead the House...(*Interruptions*) Madam, 70 lakh farmers are going for sowing, and there is no fertilizer; there is no potassium; there is no urea...(*Interruptions*)

SHRI SRIKANT JENA: If you want to make a news, that is all right. Please listen to me....(*Interruptions*)

MADAM SPEAKER: All this will not be recorded. This will not go on record.

(*Interruptions*) \*â€

Shri Gowdar Mallikarjappa Siddeswara

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